

Rammaica India Limited

Regd Office: 904, 9th Floor, C Wing Trade World, Kamala Mill Compound, Senapati Bapat Marg,
Lower Parel, Mumbai 400 013 Tel : 022-61087777; e-mail : info@ramasigns.in
CIN: L36100MH1981PLC024162

POST OFFER ADVERTISEMENT

This advertisement is being issued by **Arihant Capital Markets Limited**, Manager to the Offer on behalf of **Mr. Pankaj Hasmukh Jobalia and Mr. Jitendra Sharma ("Acquirers")** pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire upto 25,71,750 Equity Shares, constituting 27% of the fully diluted voting Equity Share Capital (the "**Offer**") of **Rammaica India Limited ("Target Company")**. The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on December 30, 2016 in (a) Business Standard, English and Hindi all editions; and (b) Mumbai Lakshwadeep, Marathi edition.

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| 1. Name of the Target Company | : Rammaica India Limited |
| 2. Name of the Acquirers | : Mr. Pankaj Hasmukh Jobalia; and
Mr. Jitendra Sharma |
| 3. Persons Acting in Concert | : - |
| 4. Name of Manager to the Offer | : Arihant Capital Markets Limited |
| 5. Name of Registrar to the Offer | : Bigshare Services Private Limited |
| 6. Offer Details: | |
| a. Date of Opening of the Offer | : April 11, 2017 |
| b. Date of closure of the Offer | : April 25, 2017 |
| 7. Date of payment of consideration | : May 5, 2017 |
| 8. Details of Acquisition: | |

Sr. No.	Particulars	Proposed in the offer document	Actual
8.1	Offer Price	Rs. 6/-	Rs. 6/-
8.2	Aggregate number of shares tendered	25,71,750	23,28,905
8.3	Aggregate number of shares accepted	25,71,750	23,28,905
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,54,30,500	Rs. 1,39,73,430
8.5	Shareholding of the Acquirer/PACs before Agreement / Public Announcement (No. & %)	Nil	Nil
8.6	Shares Acquired by way of Agreement - Number % of Fully Diluted Equity Share Capital	22,62,800 23.76%	22,62,800 23.76%
8.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	25,71,750 27.00%	23,28,905 24.45%
8.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	NIL	N.A.
8.9	Post offer share holding of Acquirer / PACs - Number % of Fully Diluted Equity Share Capital	48,34,550 50.76%	45,91,705 48.21%
8.10	Pre & Post offer shareholding of the Public	Pre-Offer 72,62,200 (76.24%) Post-Offer 46,90,450 (49.24%)	Pre-Offer 72,62,200 (76.24%) Post-Offer 49,33,295 (51.79%)

9. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for fulfilling the obligations under SEBI SAST Regulations.
10. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the Registered Office of the Target Company

Issued by the Manager to the Offer on behalf of the Acquirer



ARIHANT capital markets ltd.

Merchant Banking Division

SEBI REGN NO.: INM 000011070

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Chakala, Andheri (E), Mumbai- 400 093

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Fax. No.: +91- 22- 4225 4880

Email: mbd@arihantcapital.com

Website: www.arihantcapital.com

Contact Person: Mr. Satish Kumar P. / Mr. Ankur Sharma

Place : Mumbai

Date : May 11, 2017